

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 686
TO BE ANSWERED ON 17.12.2018

Ban on use of animals for circus

686. SHRI A. VIJAYAKUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has any proposal to ban animals for entertainment purposes like circus;
- (b) if so, the details thereof;
- (c) the number and name of animals/birds which can be reared by public;
- (d) whether it is a fact that recent orders for regular check up of pet animals and birds drew criticism among public; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) and (b) Yes Sir. Ministry of Environment, Forest and Climate Change has notified the draft Performing Animals (Registration) (Amendment) Rules, 2018 vide G.S.R. 1142(E) dated 28.11.2018 for seeking objections and suggestions within a period of thirty days, stating that no animals shall be used for any performances or exhibition at any circus or mobile entertainment facility.
- (c) This Ministry does not maintain the details of animals which can be reared by public.
- (d) and (e) Ministry of Environment, Forest and Climate Change of Environment, Forest and Climate Change has notified the Prevention of Cruelty to Animals (Pet shop) Rules, 2018 to make pet shops accountable and prevent cruelty incurred to animals. The draft rules had been kept in public domain from 16.12.2016 to 14.01.2017 asking for comments on the draft rules. Comments were received which were taken into account while finalising the rules.
